



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 11.09.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1442 of 2023 & I.A. No. 5120 of 2023 (PH)	Mohit Chawla Liquidator of Lakshmi Energy and Foods Ltd. Vs. Dy. Commissioner Income Tax Central Circle 3 Ludhiana	Harsh Garg	Rishabh Nangia Ashvini Kumar
2.	Comp. App. (AT) No. 225 of 2023 (PH)	Shefali Agarwal Vs. Stone Age Pvt. Ltd. & Ors.	Aaditya Vijaykumar	Shashank Sharma Abhijeet Sinha Vishesh kalra Smriti Churiwal-R1 Sandeep Taneja- R2-8
3.	Comp. App. (AT) No. 56 of 2024 (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	Surbhi Anand	Ankit Kohli Anjali Singh-R18, 19 Aditya Kanodia-R16& Rishav Banerjee Abhishek Singh- R13 Manju Bhuteria- R4&9 Rishika Goyal- R1 Uditha Chakravorthy- R5&6
4.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021 (PH)	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2

<p>5.</p>	<p>Competition App. (AT) No. 11 of 2020 (PH)</p>	<p>Textile Consumers Foundation Vs. Competition Commission of India & Anr. With</p>	<p>M M Sharma</p>	<p>Samar Bansal-R1 Nisha Kaur Uberoi- R2</p>
<p>6.</p>	<p>Competition App. (AT) No. 14 of 2021 (PH)</p>	<p>Grasim Industries Ltd. Vs. Competition Commission of India & Ors.</p>	<p>Nisha Kaur Uberoi</p>	<p>Shama Nargis Samar Bansal Manu Chaturvedi-R1 Gaurav Mitra Ishan Roy-R3</p>

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)